

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-120/2001/7009 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati the 18th August, 2022.

Sub: **Casual leave .**

Ref:- Your letter No. DJ(BN)1812, dtd. 17.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.08.2022 along with station leave permission, from the evening of 17.08.2022 till the morning of 20.08.2022**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/7010/A , dated 18.08.2022
Copy to:

1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)